

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 674 of 2020

IN THE MATTER OF:

M/s. Gopalpur Ports Ltd.

...Appellant

Versus

M/s. Sri Avantika Contractor (I) Ltd.

...Respondent

Present:

For Appellant :

**Mr. Arun Kathpalia, Senior Advocate with
Mr. Nikhil Jain and Mr. Rajnish Sinha, Advocates**

For Respondent :

**Mr. Rajiv Ranjan, Senior Advocate with
Mr. Kumar Anurag Singh, Mr. K. C. Reddy and Mr.
Puneeth Ganapathy, Advocates**

O R D E R

(Through Virtual Mode)

27.08.2020 Mr. Rajiv Ranjan, Senior Advocate along with Mr. Kumar Anurag Singh, Advocate appears on behalf of the Respondent. Reply-affidavit along with Vakalatnama may be filed within two weeks. Rejoinder, if any, thereto be filed within one week thereof.

Parties shall be at liberty to work out a settlement, if they so wish.

List the appeal 'for Admission (After Notice)' on **28th September, 2020**.

Interim directions shall continue till the next date.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

/ns/gc/